GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5774 TO BE ANSWERED ON THE 3RD APRIL, 2018

COOPERATION WITH IRAN IN AGRICULTURE

5774. SHRI SATAV RAJEEV: SHRIMATI SUPRIYA SULE: DR. J. JAYAVARDHAN: SHRI P.R. SUNDARAM: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the Memorandum of Understanding signed with Iran for cooperation in the field of agriculture and allied sectors along with the terms and reference of the MoU; and

(b) the other steps taken by the Government to boost relation with Iran through cooperation in soil conservation and water management, integrated nutrients management, seed technology and agricultural marketing?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): Department of Agricultural Research and Education signed a Memorandum of Understanding (MoU) with Iran on 11.11.1991 for cooperation in the field of Agricultural Research & Education including exchange of teachers/scientists, admission of Iranian teachers and students for Masters and Ph.D degree programmes in India in different Agricultural Universities and National Institutes in the various disciplines and sub-disciplines of crop sciences, veterinary sciences, dairying, fisheries and basic agricultural sciences and collaborative research programme in areas of common interest.

Another MoU was signed with Iran on 17.2.2018 by Ministry of Agriculture and Farmers Welfare. The MoU provides for cooperation in the fields of agricultural crops, agricultural extension, horticulture, machinery, post harvest technology, plant quarantine measures, credit and cooperation, soil conservation and water management, integrated nutrient management, seed technology, agricultural marketing, livestock improvement, dairy development, animal health and any other fields as mutually agreed upon.

The validity of the MoU is 5 (five) years with a provision for automatic renewal for a subsequent period of 5 years. However, either Party may notify the other Party in writing through diplomatic channels of its intention to terminate the MoU by giving at least 6 (six) months written notice. The MoU also provides a provision for setting up of a Joint Working Group.